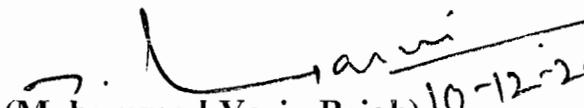
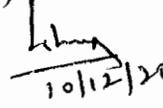


HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

CORRIGENDUM

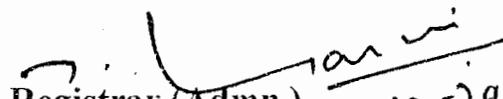
Please read **Mr. Virendra Singh Rana** instead of Mr. Virender Singh Rana as mentioned in the Hon'ble High Court of Jammu and Kashmir Notification No.1777 dated 30.03.2019.


(Mohammad Yasin Beigh) 10-12-2020
Registrar (Admn.)

No. 19936-41/L-P Dated 10-12-2020 

Copy forwarded to the:-

1. Principal District & Sessions Judge, Udhampur.
2. Secretary, Bar Council of India, New Delhi
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette
4. ~~President District Bar Association, Udhampur.~~
5. ~~In charge N.I.C. High Court of J&K Jammu for uploading on the website~~
6. Mr. Virendra Singh Rana S/O Shyam Singh Rana R/O Village Ram Nagar, Ward No.2, Udhampur A/P 37, Ram Nagar, Extension Dewas (M.P), Pin Code-455001, for information.


Registrar (Admn.) 10-12-2020
